

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2775

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

ILLEGAL AUTO REPAIRING SHOPS

2775. SHRI RAMA KISHORE SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Green Tribunal (NGT) has recently directed the Municipal Corporation of Delhi to shut down illegal Auto Repairing Shops running in Residential Area of Delhi particularly in Gagan Vihar, Kotla Mubarakpur, Sukhdeo Nagar etc.;

(b) if so, the details thereof and the steps being taken by the Government to measure the pollution level in concerned area of Delhi;

(c) the number of such orders passed by the NGT during the last one year and the current year as on date; and

(d) the number and names of such Auto Repairing Shop operators punished in East Delhi Municipal area?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): Yes, Madam. The Govt. of NCT of Delhi (GNCTD) has informed that in OA No.197 of 2014, Hon'ble National Green Tribunal (NGT) vide order dated 05.08.2015 directed East Delhi Municipal Corporation (EDMC) to shut the illegal auto repairing shops running in 80 ft. zonal roads, Gagan Vihar, Delhi.

The East DMC has informed that their factory licensing department alongwith zonal licensing inspector, with the help of local police surveyed all these illegal units and took prosecution action u/s 417/430 of Delhi Municipal Corporation Act, 1957. Also, action for sealing of shops was initiated by the Deputy Commissioner, Shadara, South Zone. The list of illegal Auto repairing shops is enclosed as Annexure. The GNCTD has further informed that the Hon'ble NGT, in O.A. No.18/2014 also issued directions to monitor and ensure that no petrol pumps and/or service stations operate in non-conforming area except areas which are already in existence as on September, 2014, without the approval of Delhi Pollution Control Committee(DPCC).

Action taken by East Delhi Municipal Corporation in respect of NGT case O.A. No.197 of 2014 with regard to auto workshops.

(1) Challans issued for unlicenced shops under Section 417/430 of Delhi Municipal Corporation Act, 1957.

Sl. No.	Name of owner and address
1.	Neeraj Chopra F-17/5 Jagat Puri, Parwana Road.
2.	Dinesh F-14A, Jagat Puri, Parwana Road.
3.	Suhel Alam F-13, Jagat Puri, Parwana Road.
4.	Deewan Singh F-13, Jagat Puri, Parwana Road.
5.	Vinod Kumar F-12, Shop No.8, Jagat Puri, Parwana Road.
6.	Sunny Nagar F-16, AB Jagat Puri, Parwana Road.
7.	Imran F-12, Shop No.16, Jagat Puri, Parwana Road.
8.	Rian Ahmed F-16, Jagat Puri, Parwana Road.
9.	Harender Yadav F-10, Jagat Puri, Parwana Road.
10.	Zabir Hussain F-12, Jagat Puri, Parwana Road.

(2) Show cause notice issued for closure/sealing of trade.

Sl. No.	Name of owner and address
1.	Budh Ram F-9, Jagat Puri, Opp. Gagan Vihar, Delhi
2.	Sajid F-10, Jagat Puri, Parwana Road, Delhi.

3.	Nand Kishore F-14, Jagat Puri, Parwana Road, Delhi.
4.	Sunny Nagar F-16, Jagat Puri, Parwana Road, Delhi.
5.	Dinesh F-13, Jagat Puri, Opp. Gagan Vihar, Delhi.
6.	Aneesh F-16, Jagat Puri, Parwana Road, Delhi.
7.	Inderjeet Singh F13/2, Jitar Nagar, Jagat Puri, Parwana Road, Delhi.

(3) Rejection of trade licences

Sl. No.	Name of owner and address
1.	Ankur Rastogi F-9, Jagat Puri, Opp. Aviation Society, Gagan Vihar, Delhi.
2.	Naushad F-12, Jagat Puri, Opp. Avitation Society, Gagan Vihar, Delhi.
3.	Riyas Ahmed F-16/2, Jagat Puri, Parwana Road, Delhi.
4.	Inderjeet Singh F-12, Jagat Puri, Parwana Road, Delhi.
5.	Hassan F-12, Jagat Puri, Parwana Road, Delhi.
6.	Kanta Prasad F-12, Jagat Puri, Parwana Road, Delhi.
7.	Dinesh Shop No.1, F-F-14, Jagat Puri, Delhi
